

साँची बौद्ध-भारतीय ज्ञान अध्ययन विश्वविद्यालय

NOTIFICATION

साँची बौद्ध—भारतीय ज्ञान अध्ययन विश्वविद्यालय के FINANCIAL POWERS OF SUBIS जिन्हें साधारण परिषद् की बैठक दिनाक 19 जून 2014 में स्वीकृति प्रदान की गई है एतद् द्वारा यह नियम लागू किया जाता है। यह परिनियम, FINANCIAL POWERS OF SUBIS 2014 के रूप में प्राख्यापित होगा।

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(कुलपति द्वारा अनुमोदित)

पृष्ठा. क्र.**०६(३७)** साँ.बौ.भा.ज्ञा.अ.वि.वि. / 2014–15 भोपाल, दिनांक .**२०**. / .**०**.6/ 2014 प्रतिलिपि :–

कुलपति, साँची बौद्ध—भारतीय ज्ञान अध्ययन विश्वविद्यालय, भोपाल।

 को साँची बौद्ध-भारतीय ज्ञान अध्ययन विश्वविद्यालय की वेबसाइट में अपलोड करने के लिए।

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कुलसा धव 🖊 साँची बौद्ध–भारतीय ज्ञान अध्यियन विश्वविद्यालय

(राजेश गुप्ता) कुलसचिव FINANCIAL POWERS OF SUBIS 2014

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STATUTE NO - 5

SANCHI UNIVERSITY OF BUDDHIST-INDIC STUDIES

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General Limitations/Conditions of Powers

The powers contained in the Financial Powers are subject to the following general limitations/conditions.

- I. No expenditure shall be incurred from any University account except on approved objects of expenditure.
- II. Nothing contained in these delegations shall empower any sub-ordinate authority to sanction, without the previous consent General Council of SUBIS, any expenditure which involves introduction of a new principle likely to lead to any financial liability of expenditure in future.
- III. The powers shall be subject to the budget provision and also to the specific budget related powers wherever mentioned in the delegations.
- IV. The powers shall be subject to limits and conditions laid down for declaration of any expenditure ad new item/services in the budget.
- All sanctions which have a financial implication shall have recommendation of Finance Officer is posted of the University.
- VI. The powers contained in the delegation shall be subject to observation of statutes, ordinances & regulations issued by University from time to time.

SECTION - I Administrative Matters

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1. Section I: Administrative Matters

Sr.	Description	Authority competent to	Extent of delegation
No.		exercise the powers	
1	2	3	4
1.1	Declare an officer as Head of Department	(i) VC	Full Powers
1.2	Declare an officer as Head of an office	(i) Registrar	Full Powers
1.3	Declare an officer as Controlling Officer	(i) VC	Full Powers
1.4	Power to depute for training, seminar, workshops, conferences or refresher course etc.	(i) Registrar	(i) Full Powers
	within India.	(ii) Head of Academic Department	(ii) Full powers within the department
1.5	Power to depute for training, seminar, workshops, conferences or refresher course etc.	(i) VC	(i) Full Powers
	abroad under various schemes.	(ii) Registrar	(ii) Full Powers for Non- Academic personals
	1 	(iii) Academic Committee	(iii) Full powers for Academic personals
1.6	Power to permit for teaching, training, seminar, workshops, conferences or refresher course etc.	(i) VC	(i) Full Powers
	abroad on expenses not contingent upon university.	(ii) Registrar	(ii) Full Powers for a period up to 15 days.
1.7	To accord administrative approval for new construction works under plan /non-plan.	(i) EC (ii) VC	Full Powers Up to Rs. 5.00 crores
ļ		(iii) Registrar	Up to Rs. 1.00 crores
1.8	To accord administrative approval for petty/minor original works in existing buildings.	(i) Registrar	Full Powers
1.9	To accord administrative approval for repair & maintenance in existing buildings.	(i) VC	(i) Full Powers
		(ii) Registrar	(ii) Up to Rs. 1.00 crore
1.10	Continuance of temporary plan posts.	(i) EC	Full Powers
1.11	Continuance of temporary non-plan posts.	(i) EC	Full Powers
1.12	Sanction expenditure under plan/non-plan	(i) EC	Full Powers
J	through other Government agencies/registered	(ii) VC	Up to Rs. 5.00 crores
	non government organization for execution of activities/ work/ consultancy services.	(iii) Registrar	Up to Rs. 1.00 crores
1.13	Declare an officer as Drawing and Disbursing officer.	(i) Registrar	Full Powers
1.14	Secret Service Expenditure.	(i) Registrar	Full Power
1.15	Power to abolish sanctioned post.	(i) EC	Full Powers

2. Section II: Claims, Advances, Arrears Payments, Expenditures, Refunds and Reimbursements

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Sr. No.	Description	Authority competent to exercise the powers	Extent of Delegation
1	2	3	4
2.1	To investigate and sanction clamis to arrears of pay or allowances or to increments which have been allowed to remain in abeyance for more than one year and are		Full Power
)	not time barred in accordance with the prevailing rules.	(ii) Controlling Officer in the case of personal claims of Head of Office.	Full Power
<u>y2</u>	Power to grant permission for presentation of bill in respect of Medical Reimbursement after the prescribed time period.	(i) Registrar	Full Power
2,3	To fix the amount of security required from staff under their control.		Full Power
2.4	Sanction refund of auction proceeds in case of sales which are not confirmed subsequently.		Full Power
2.5	To sanction refund of wrong of excess credit.	(i) Registrar	Full Power
6	Sanction advance to University Employees for i.) Purchase of plot/house. ii) construction/ repair/alteration in a house for residential purposes	(i) Registrar	Full Power
,	iii) Purchase of Motor Cars iv) Purchase of computers		
.7	Sanction advance to University Employees for i) Purchase of motor cycle/scooter/cycle ii) Festival advance	(i) Registrar	Full Power
	iii) Grain advance iv) Pay and travelling allowances on transfer		
2. <u>8</u>	Sanction advance to Employees on tours.	(i) Registrar	Full Power
9	Sanction advance to University Employees for proceeding on deputation outside India for a period of one month or more.		Advances covering more than one month salary but less than twelve month salary
2.10	Sanction advance for law suits to which university is a party.	(i) Registrar	Full Power
.11	Power to sanction medical advance.	(i) Registrar	Up to 80% of the amount of estimated expenditure as rules
2	Sanction advance to University Employees on account of leave travel concession.	(i) Registrar	Full Power
3	Power to sanction advance to incur non-recurring contingent expenditure.	(i) Registrar	Full Power
1 <u>4</u> .15	Fix limits on permanent advance.	(i) Registrar	
	Power to grant permission for presentation of bill w.r.t L.T.C. after prescribed time period.	(i) Registrar	Full powers.
16	Power to appoint legal Advisor/Standing Counsel.	(i) Registrar	Full Powers
5 7	To sanction fee to private legal practitioner engaged to represent for defense of University.		Full Powers
•	· · ·		Up to Rs. 5 Lakh
	Sanction of expenditure on jury member.		Up to Rs. 1 Lakh
19	To sanction refund of the value of stamps on the certificate of the Court.		Full powers. Full powers.

2.20	Sanction advance to meet travel expenses for conveyance of family and personal effects of University		
• •••••	who died while in service.	Allowanced claims	a
2.21	Sanction reimbursement of cancellation charges for air rail and bus tickets.	, Controlling Officer (fo Traveling Allowance)	r Full Powers
2.22		(i) Registrar	Full powers.
2.23	Fixation and revision of qualifications and pay scale.	(i) Registrar	Full powers.
2.24		(i) Registrar	Full powers.
2.25		(i) Registrar	Full powers.
2.26	To authorize/permit an employee to undertake journey by special means of conveyance including taxi & other, inclusive of travel by higher class.	(i) Registrar	Full powers.
2.27	Sanction ex-gratia payment to the family of a deceased University Employee.	(i) Registrar	Full Powers
2.28	Make payment of decretal dues.	(i) Registrar	Full Powers
2.29	Power to grant permission for payments prior to verification of quality and quantity of materials/service in exceptional cases.	(i) VC	Full Powers
	(i) Where the supplier is Semi Government organization. (ii) Where the supplier is Government.		Full Powers
2.30	Promote of anti-	(ii) Head of Academic Department / Head of office	Full powers
2.30	Payment of customs duty and other expenses in respect of imported items.		Full Powers
	To sanction expenditure on suits filed by the University and on defense of suits filed against the University hiring of private counsels.		Full Powers
2.32	Sanction expenditure on demurrage and wharfage charges.		Full Powers
2.33	Power to sanction scrutinized new grants-in-aid to	(i) VC	Full Powers
	education, technical or sport institutions, non- government organizations and voluntary agencies.	(ii) Registrar	Up to Rs. 10.00 Lakh per year per agency
		(iii) Head of Academic Department	Up to Rs. 5.00 Lakh per year per agency
	Power to sanction continuation of grants-in-aid (except new grant) to educational, technical or sports institutions, non-government organizations and voluntary agencies in those cases where there is no change in the scope of activity or the strength of employee for which grant in claimed.	(i) Registrar	Full Powers
.,35	Sanction expenditure on establishment of Leased Line/Virtual Private Network.	(i) Registrar	Full Powers
	Power to appoint External Advisors/Consultants.	(i) VC	Full Powers
		(ii) Registrar	Up to Rs. 25 lakhs per year.
17		(iii) Head of Academic Department / Head of office	Up to Rs. 1 lakh per year.
	Honorarium information Technology Experts.	Registrar	Up to Rs. 10 lakhs per year.
	Charge development of customized application software		Full Powers.
_		(ii) Registrar	Up to Rs. 50 lakhs per year.
	/vebcasting	(i) Registrar (ii) Head of Academic	Full Powers. Up to Rs. 50,000 per year.
10 5	Sanction purchases of stationery from sources other	Department / Head of office	

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Sanction expenditure on installation of new Telephone (i) VC (i) Full Powers 2.41 including mobile & CUG. (iii) Drawing and Disbursing (ii) Up to 3 months. Officer 2.42 Power to incur expenditure on the salaries and (i) Registrar (i) Up to 3 year allowances of University Employees declared surplus. (ii) Drawing and Disbursing (ii) Up to 3 month office 2.43 Full Powers. Sanction of expenditure under Externally Aided (i) EC Projects. D (ii) Registrar Up to Rs. 10 lakhs per уеаг. 2.44 Sanction of expenditure under the Central/State EC **Full Powers** Finance Commission grants for specific purposes. 2.45 Sanction of honorarium for setting up of papers and (i) Registrar Full Powers valuation of various examinations. (ii) Controller of Up to Rs. 50,000. Examination (iii) Head of Academic Up to Rs. 10,000. Department / Head of office 2.46 Countersign detailed contingent bill. **Controlling Officer** Full Powers 2.47 Sanction of encashment of earned leave at the time of Controlling Officer Full Powers retirement or after death while in service. 2.48 Sanction out-sourcing of security, cleaning & upkeep, (i) Registrar Full Powers gardening, hospitality, catering, photo copying, Head of Academic Up to Rs. 10,000. (ii) computer based works translation and typing services, Department / Head of office any other skill based works & other similar support services.

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SECTION – III Contingent Expenditure

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3. Section III: Contingent Expenditure

Sr. No.	Description	Authority competent to exercise the powers	Extent of delegation
.1	2	3	A
1	Sanction recurring contingent expenditure	Registrar	Full Powers
		Head of Academic Department	Up to Rs. 0.50 Lakh per yea
		Head of Office	Up to Rs. 20,000/- per year
2	Sanction non-recurring contingent expenditure	Registrar	Full Powers
ĺ		Head of Academic Department	Up to Rs. 0.50 Lakh per year
	· · · · · · · · · · · · · · · · · · ·	Head of Office	Up to Rs. 20,000/- per year
	Sanction other contingent expenditure not specified elsewhere.	Registrar	Full Powers
		Head of Academic Department	Up to Rs. 0.50 Lakh per year
		Head of Office	Up to Rs. 20,000/- per year

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SECTION – IV Sales, Auction, Write-off and Disposals

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4. Section IV: Sales, Auction, Write-off and Disposals

Sr. No.	Description	Authority competent to exercise the powers	Extent of delegation
1	2	3	4
4.1	Condemnation & Dismantling of Building	(i) EC (ii) VC (iii) Registrar	Full Powers Up to capital cost of Rs. 5 crore Up to capital cost of Rs. 1 crore
4.2	Power to write off advance for purchases of plot/house or for construction of house and /or interest in case of deceased employee outstanding for recovery on the date of death.	(i) VC	Full Powers
4.3	Powers to write off - (i) trrecoverable value of stores including deficiencies.	(i) VC	Full Powers
	(ii) Loss of public money. (iii) Irrecoverable revenue.	(ii) Registrar	Rs. 1.50 Lakh for each item/case
4.4	Write off of unserviceable articles of dead stock.	(i) Registrar	Full Powers
4.5	Write off losses or irrecoverable value of stores in theft cases where it has been established that recovery of stores is not possible.	(i) VC	Full Powers
		(ii) Registrar	Up to Rs. 6.00 lakh in each cas
4.6	Write off of irrecoverable decretal dues.	(i) VC	Full Powers
		(ii) Registrar	Up to Rs. 6.00 lakh in each cas
1.7	Write off of infructuous expenditure due to abandonment of work.	(i) Registrar	Full Powers
1.8	To write off given and festival advance in the event of death before full recovery.	(i) Registrar	Full Powers
1.9	Powers to dispose of written off articles of dead stock and other stores by public auction, tender or any other procedure prescribed by the University.	(i) Registrar	Full Powers
4.10	Power to dispose of surplus articles/stores by transfer to other department or any other procedure prescribed by the University.	(i) Registrar	Full Powers
4.11	Powers regarding condemnation and auction of old Vehicles.	(i) Registrar	Full Powers

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SECTION - V

Purchase of Goods and Services

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5. Section V: Purchase of Goods and Services

Sr. No.	Description	Authority competent to exercise the powers	Extent of Delegation
1	2	3	4
• <u>5.1</u>	Sanction purchase of spare parts, accessories and other equipment for working of machines.	(i) Registrar (ii) Head of Academic Department/Head of Office	Full Power Up to Rs. 50,000/- per year
5.2	Sanction purchase of vehicles.		Full Power
		(i) Registrar	Up to Rs. 50.00 lakh
5.3 •	Purchase of office supplies and equipment.	(i) EC (ii) Registrar (iii) Head Academic of Department (iv) Head of Office	Full Powers Up to Rs. 50.00 lakh in a year. Up to Rs. 0.50 lakh in a year. Up to Rs. 10,000 in a year.
5.4	Sanction purchase of new computer hardware and	(i) VC	Full Powers
	peripherals for a project.	(ii) Registrar	Up to Rs. 1 crore in a project.
	-	(iii) Head of Department	Up to Rs. 1.00 lakh in a project.
5.5	Sanction purchase of new computer hardware and peripherals for normal official use.	(i) VC .	Full Powers
	· · ·	(ii) Registrar	Up to Rs. 50.00 lakh per year
	·	(iii) Head Academic of Department	Up to Rs. 1.00 lakh per year
5.6	Sanction purchase of consumable stores e.g., petrol oil, lubricants.	(i) Registrar	Full Powers
5.7	Purchase of furniture, upholstery, gadgets, equipments and crockery for University Guest Houses.	(i) Registrar	Full powers

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SECTION-VI

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Maintenance & Repair

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6. Section VI: Maintenance & Repair

Authority competent to exercise **Extent of Delegation** Sr. Description No. the powers 3 4 2 6.1 To accord sanction for maintenance/repair (i) Registrar Full Power of buildings. This includes Sanitary fitting, Water supply and Electrical installations Up to Rs. 10,000 for whole year (ii) Head of Academic Department and their repairs. 6.2 Sanction repairs to office equipment. (i) Registrar **Full Powers** (ii) Head of Academic Department/ Up to Rs. 20,000 for whole year Head of Office Full Powers Sanction repairs to plant, machinery and (i) Registrar 6.3 Up to Rs. 25,000/- per job (ii) Head of Academic Department equipment. Up to Rs. 25,000/- per job (iii) Head of Office Full Powers 6.4 Sanction Expenditure on maintenance and repairs of vehicles.) Rs. 20,000/- p.a. for Vehicles < (i) VC 1200 cc petrol engines & < 1500 (i) Repairs of Vehicles. cc diesel engines Rs. 30,000/-(ii) Registrar p.a. for Vehicles > 1200 cc petrol engines & > 1500 cc diesel engines (ii) Purchase of Tyre-Tubes & batteries. (i) Registrar **Full Powers** 6.5 Powers to relax the normal milage (i) Registrar Full powers in respect of his own office and subordinate limit in respect of tyres due to offices. damage or otherwise.

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SECTION-VII

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Hiring & Leasing

7. Section VII: Hiring & Leasing

Sr. No.		Authority competent to exercise the powers	Extent of Delegation
1	3	4	5
7.1	Sanction hiring of accommodation for office, hostels, guest house, residences of university		Full Powers
	employees.	(ii) Registrar	Up to Rs. 50.00 lakh
7.2	Sanction hiring of hall/ furniture and other services for conducting specific events like examination /seminars /workshops /trainings.	(i) Registrar	Full Powers
7.3	Hire/Lease of Computer hardware and Computer Peripherals.	(i) Registrar	Full Powers
		(ii) Head of Academic Department	Up to Rs. 25,000 per year
7.4	Hire/Lease of vehicles for general use of university.	(i) Registrar	Full Powers
	· · · ·	(ii) Head of Academic Department	Up to Rs. 25,000 per year
7.5	Hire/Lease of all kind of equipments for university.	(i) Registrar	Full Powers
		(ii) Head of Academic Department	Up to Rs. 25,000 per year
.6	Sanction of all types of specialist services required by university.	(i) VC	(i) Full Powers
	-	(ii) Registrar	(ii) upto Rs. 25 lakhs.

SECTION - VIII

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Budget Matters

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8. Section VIII: Budget Matters

Sr. No.	Description	Authority competent to exercise the powers	Extent of Delegation
1	3	4	5
8.1	Re-appropriation of funds within the same grant.	(i) VC	Full Power
8.2	Re-appropriation detail heads within the same scheme and Object Head.	Budget Controlling Officer (BCO)	Full Powers
8.3	Re-appropriation of funds within demand of grants related to tribal sub plan (TSP) and scheduled caste sub plan (SCSP)	Schedule Caste and Schedule Tribe Welfare Department	Full Powers
8.4	Financial sanction under the plan schemes included in the budget.	(i) Registrar	Full Powers
	r	(ii) Head of Department	Rs. 10.00 crore
8.5	Financial sanction under Non-Plan schemes for implementation of items included in the budget after due scrutiny by the Finance Department.	(i) EC	Full Powers
8.6	Continuation of Plan Schemes during plan period.	(i) EC .	Full Powers

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SECTION – IX Activities Specific to the University

9. Section IX: Specific Activities of University

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Sr. No.	Description	Authority competent exercise the powers	Extent of delegation
1	2	3	4
9.1	Powers regarding condemnation and auction of old vehicles.	(i) Registrar	Full powers.
9.2	Powers to invite & approve bids.	(i) VC	Full powers.
		(ii) Registrar	Up to Rs. 5 crores
	· .	(iii) Head of Academic Department/Head of Office	Up to Rs. 1 lakh
9.3	To make advance payments to suppliers for		
	construction & infrastructure development :-		
		(i) VC	Full Powers
	(a) up to 90% of value of materials including		
	sales tax etc. on proof of dispatch if contract includes such a clause to suppliers approved	(ii) Registrar	Up to Rs. 5 lakhs.
	by Director General and Disposal.	(iii) Executive Engineer	Up to Rs. 2 lakhs.
	(b) Up to 95% of value of materials on proof of dispatch, to the sole authorized distributors	(i) VC	Full Powers.
	of manufacturers of repute approved by Director General and Disposal.	(ii) Registrar	Up to Rs. 5 lakhs.
		(iii) Executive Engineer	Up to Rs. 1 lakh.
9.4	To accord technical sanction to the new construction of buildings, roads, gardens etc.	1. Technical committee of university	Full powers.
9.5	To accord technical sanction to the repair &	1. Technical committee	Full powers.
5.5	maintenance of buildings, gardens etc.	of university.	
		2. Technical committee	· .
		of department/office	Up to Rs. 50,000.
9.6	To accord technical sanction to the estimate for repairs to plants, machinery, equipment etc.	1. Technical committee of university	Full powers.
		2. Technical committee	
		of department/office	
			Up to Rs. 25,000.
9.7	To accord technical sanction to estimate for repairs to special plants and machinery.	1. Technical committee of university	Full powers.
		2. Technical committee	
		of department/office	
<u> </u>	To five and review achodula of rates for	(i) Technical committee	Up to Rs. 50,000. Full powers.
€.8 	To fix and revise schedule of rates for Electrical/Mechanical Works.	of department/office	•
).9	To take plant/machinery on hire from any agency.	(i) Registrar	Full powers.
9.10	Power to accept tender.		
	(a) Power to accept tender for works.	(i) VC	Above Rs. 5 crores.
	(b) Power to accept lump sum tender on Form F.	(ii) Registrar	Up to Rs. 5 crores
	(c) Power to accept tender for supply on Form	(iii) Executive Engineer	Up to Rs. 25 lakhs.

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9.11	To sanction cultural programmes.	(i) VC	Full Powers
		(ii) Registrar	Up to Rs. 1 Lakh
9.12	To purchase full and short length films and	(i) VC	Full Powers
	documentary films.	(ii) Registrar	Up to Rs. 5 Lakh ir each case.
9.13	To sanction expenditure on purchase of Art-	(i) VC	Full Powers
	objects and antiquities.	(ii) Registrar	Up to Rs. 5 Lakh ir each case.
9.14	To sanction expenditure on purchase of photography and related consumable items.	1. Registrar	Full powers.
	· ·	2. Head of Academic Department/Head of Office	Up to Rs. 25,000 in each case.
9.15	Power to sanction honorarium.	(i) VC	Full powers.
		(ii) Registrar	Up to Rs. 1 Lakh
		(iii) Head of Academic Department/Head of Office	Up to Rs. 10,000
9.16	Power to incur expenditure on maintenance of museum/ monuments.	(i) Registrar	Full powers.
9.17	Sanction of grants-in-aid to fully funded autonomous bodies, non-government	(i) EC	Full powers.
	organisations and voluntary agencies.	(ii) VC	Up to Rs. 50 lakh per case.
	· · · · · · · · · · · · · · · · · · ·	(iii) Registrar	Up to Rs. 10 lakh per case.
		(iii) Head of Academic Department/ Head of Office	Up to Rs. 25,000 per case
9.18	Reservation, renting and fixation of rent and other charges of cultural hall/auditorium.	Registrar	Full powers.
9.19	Powers to sanction expenditure on study groups (survey work) aerial survey maps and allied materials from Survey of India and such other agency directed by Survey of India to undertake such works.	Registrar	Full powers.
9.20	Powers to sanction expenditure on inviting designs preparation of layouts etc. from experts.	Registrar	Full powers.
9.21	To sanction purchase of furniture for training	(i) VC	Full powers.
	classes/hostel/guest house/community center etc.	(ii) Registrar	Up to Rs. 10 lakh per indent.
		(iii) Head of Academic Department/ Head of Office	Up to Rs. 25,000 per indent.
9.22	Powers to accord administrative & financial		Full Powers
	sanction to the courses organized in the University with or without the aid of other organisations in the country.	(ii) Registrar	Up to Rs. 1 lakh per indent.
.23	To sanction T.A. and D.A. to visiting Faculty members / experts for courses organized at the University.	(i) Registrar	Full powers.
.24	Powers to sanction payment of fees to consultants for designing courses.	(i) Registrar	Up to Rs. 25,000 in each case.
.25	Powers to provide free transport to guest faculty members.	(i) Registrar (ii) Head of Academic Department/ Head of Office	Full powers. Up to Rs. 10,000 in yea
.26	Powers to sanction expenditure for serving	Registrar	Full powers within

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	tea/coffee, snacks, lunches (including working lunch and packet lunch), dinner etc. to		the scale prescribe by the University.
	participants and faculty members in courses, seminars and workshops where the terms so require.		
9.27	Powers to sanction expenditure on boarding arrangement of visiting faculty members who are invited to conduct various courses in the University.	Registrar	Full powers within the scale prescribe by the University.
9.28	Powers to sanction expenditure for entertainment of trainees and persons accompanying them.	Registrar	Full powers.
9.29	Powers to sanction expenditure on honoraria / allowances and other contingent expenditure to guest lecturers/course directors/ participants in connection with the course to be conducted by the University in any part of the country.	Registrar	Full powers.
9.30	Powers to fix charges for occupation of rooms in the hostel/guest house at the University by the trainee guests.	Registrar	Full powers.
9.31	To sanction use of motor vehicle for private purposes at rates fixed by University.	Registrar	Full powers.
9.32	To sanction honoraria to the employees / officers for the additional work relating to Seminar, Workshops, Training programmes, cultural programmes etc. during holidays & after office hours.	Registrar	Full powers.
9.33	To sanction expenditure on purchase of	(i) VC	Full Powers
	teaching aids	(ii) Registrar	Up to Rs. 5 lakh per indent.
		(iii) Head of Academic Department/ Head of Office	Up to Rs. 10,000 in ye
9.34	To sanction expenditure on purchase of	(i) VC	Full Powers
	books, periodicals, journals, manuscript, e- books, transcripts, films for reference library.	(ii) Registrar (iii) Head of Academic Department/ Head of Office	Up to Rs. 10 Lakh Up to Rs. 50,000 in year
9.35	To approve all kinds of extra-curricular	(i) VC	Full Powers
	activities.	(ii) Registrar	Up to Rs. 5 Lakh
	· · · · · · · · · · · · · · · · · · ·	(iii) Head of Academic Department/ Head of Office	Up to Rs. 50,000 in year
9.36	Powers to sanction grants to recognised aided	(i) VC	Full Powers.
	schools.	(ii) Registrar	Up to Rs: 5 lakh per institution.
		(iii) Head of Academic Department/ Head of Office	Up to Rs. 1 lakh per institution.
9.37	Excursion & study trips of students.	(i) VC	Full Powers.
		(ii) Registrar	Full Powers within India.
		(iii) Head of Academic Department/ Head of Office	Up to Rs. 1 lakh in a year

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9.38	To sanction newspaper/periodicals/magazines	(i) VC	Full Powers
	for offices, Information Centers.	(ii) Registrar	Up to Rs. 5 Lakh
	· · · · ·	(iii) Head of Academic Department/ Head of Office	Up to Rs. 50,000 in year
9.39	To sanction expenditure on Departmental functions including refreshment and boarding	(i) Registrar	Full powers.
	expenditure.	(ii) Head of Academic Department/ Head of Office	Up to Rs. 10,000 in each case.
9.40	To sanction the selling price of Milk produced, live stock, Wool and other farm products at . the Government Farms.	(iii) Head of Academic Department/ Head of Office	Full powers.
9.41	To sanction purchase of apparatus, chemicals,	(i) VC	Full powers.
	books, journals, catalogues, periodicals, maps, machinery and other stores.	(ii) Registrar	Up to Rs.1 lakh per item and Rs. 5 lakhs per indent.
		(iii) Head of Academic Department/ Head of Office.	item and Rs. 20,000 per indent.
9.42	To sanction purchase of laboratory furniture.	(i) VC	Full powers.
	· .	(ii) Registrar	Up to Rs.1 lakh per item and Rs. 5 lakhs per indent.
		(iii) Head of Academic Department/ Head of Office	Up to Rs.5,000 per item and Rs. 20,000 per indent.
9.43	To countersign stipend bills.	(iii) Head of Academic Department	Full powers.
9.44	Sanction and renewal of scholarship.	Registrar	Full powers.
9.45	Powers to sanction expenditure for arranging	(i) VC	Full powers.
	exhibition.	(ii) Registrar	Rs. 5.00 lakhs in a year.
		(iii) Head of Academic Department/ Head of Office	Rs. 20,000 in a year
9.46	Sanction purchase of instruments minor	(i) VC	Full Powers.
	equipment and apparatus in the hospital.	·(ii) Registrar	Up to Rs. 1.0 lakh in a year.
		(iii) Medical Officer	Up to Rs. 10,000 in a year.
9.47	Powers to incur expenditure on conservancy, washing, purifying and water supply.	Registrar	Full powers.
9.48	Purchase of seed, fertilizer, plants & other	(i) Registrar	Full powers.
	Inputs etc.	(ii) Head of office /horticulture officer.	Up to Rs. 1,00,000 in a year
9.49	To sanction expenditure on plant protection	Registrar	Full powers.
	work.	Head of Office/ horticulture officer.	Up to Rs. 1 lakh in a year.
9.50	Power to sanction nursery & green houses etc.	Registrar	Full powers
9.51	Powers to incur miscellaneous dietary, garden	(i) VC	Full Powers
	and agriculture expenses.	(ii) Registrar	Up to Rs. 10 lakhs
		(iii) Head of Academic	Up to Rs. 10,000 in year
		Department/ Head of Office	op to rts. 10,000 in y

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9.52	To sanction auction sale of milk/farm/garden crops.	Registrar	Full powers.
9.53	To contract out maintenance of garden.	Registrar	Full powers.
9.54	To sanction & maintain goshalas of the university.	(i) VC	Full powers.
		(ii) Registrar	Up to Rs.50 lakh
9.55	Purchase of feed and fodder	(i) Registrar	Full powers.
		(ii)Head of office	Up to Rs. 1,00,000 in year
9.56	To sanction disposal of surplus live stock in farms and gardens.	Registrar	Full powers.
9.57	Powers to Incur expenditure on local purchase	(i) Registrar	Full powers.
	of medicines /chemicals/ dressing material for the University hospital.	(ii) Medical Officer	Up to Rs. 1,00,000 in a year
9.58	To accord administrative approval and financial sanction for purchase of photographic equipments and projector including multimedia players, projectors, panels etc. Cinematic and display equipments/Audio Visual equipments.	Registrar	Full powers.
9.59	To accord administrative approval and	(i) EC	Full powers.
	financial sanction to promote activities facilitating fund raising from national &	(ii) VC	Up to Rs. 50 lakhs.
	International donors agencies.	(ii) Registrar	Up to Rs. 5 lakhs.
9.60	To accord administrative approval and financial sanction to undertake pilot works & field studies.	Registrar	Full powers.
9.61	To accord administrative approval and financial sanction to undertake preparation and training, modules, literature, pamphlets in various. massages/medium etc.	Registrar	Full powers.
9.62	To accord administrative approval and	(i) VC	Full powers.
	financial sanction for innovative items.	(ii) Registrar	Up to Rs. 50 lakhs.
9.63	To supply free copies of various publications	Registrar	Full powers.
9.64	To accord administrative approval and financial sanction for grant in aid for reward official/non official individual/body institutions.	Registrar	Full powers.
9.65	To accord administrative approval and financial sanction for various developmental projects to NGOs, government deptt. and other agencies.	Registrar	Full powers.
9.67	To accord administrative approval and	(i) EC	Full powers.
	financial sanction for accepting donations from various national & international agencies.	(ii) VC	Up to Rs. Scrores
		(iii) Registrar	Up to Rs. 1crores

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SECTION – X Miscellaneous Items

10. Section VII: Hiring & Leasing

Sr. No.	- Booonphon	Authority competent to exercise the powers	Extent of Delegation
1	3	A	
10.1	Get printing work done through local private press in urgent and emergent cases.		5 Full Powers
		(ii) Registrar	Rs. 50.00 lakh in a year and Rs 5.00 lakh in each case
10.2		(iii) Head of Academic Department/ Head of Office	Rs. 1.00 lakh in a year
	Direct Government press to print special forms peculiar to a Department, except new forms which are required to be standardized.	(i) Registrar	Full Powers
10.3	Direct Government press to print literature pamphlets and leaflets.	(i) Registrar	Full Powers
10.4	Get binding work done through local press/book binders in emergency.	(i) Registrar (ii) Head of Academic Department/ Head of Office	Full powers up to Rs. 5000 in a year
10.5	Travelling allowance to Government servant retiring from service to return to home town or at any other place, whichever is less where he/she wants to settle down after retirement.	Authority competent to countersign his or her Travelling Allowance claims.	Full Powers
10.6	To permit travel by air on medical advice in exceptional cases.	Registrar	Full Powers
10.7	Sanction clothing and other utility items such as umbrellas, uniform/dress, bicycles and raincoats to Class IV	Registrar	As per scales prescribed by EC
0.8	Supply of Camp equipments.	Registrar	As per prescribed apples
10.9	Reward paid to persons whose names are not disclosed.		As per prescribed scales Full Powers

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APPENDICES

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Appendix 1.A: List of items under Recurring Contingent Expenditure (For 3.1 University Administration)

New Sr. No.	Description	Authority competent to exercise the powers	Extent of Delegation
	Sanction expenditure on hosting lunch/dinner or other hospitality to delegates for apex level meetings/conferences/committee.	(i) VC (ii) Registrar	Full Powers Rs. 1 crore

Appendix 1.B: List of items under Recurring Contingent Expenditure (For 3.1 Head of Academic Department)

New Sr. No.	Description	Authority competent to exercise the powers	Extent of Delegation
1.B.1	Sanction expenditure for refreshment served to members of meeting/conferences/ Committees.	Registrar Head of Academic	Full powers Up to Rs. 50,000 in year
1.B.2	Sanction expenditure on internet charges (Data Usages)	Department/ Head of Office Registrar Head of Academic Department/ Head of Office	Full Powers Up to Rs. 5,000 in month

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Appendix 1.C: List of items under Recurring Contingent Expenditure (For 3.1 Head of Office)

Ner Sr No		Authority competent to exercise the powers	Extent of Delegation
1.C.	Postage (Including courier) and telephone charges.	Registrar Head of Academic	Full powers Up to Rs. 20,000 in year
1.C.2	controller, Government Printing Press.	Department/ Head of Office Registrar	Full Powers
1.C.3	All freight Charges	Registrar Head of Academic Department/ Head of Office	Full powers Up to Rs. 10,000 in year
1.C.4	piece work rates.	Registrar Head of Academic Department/ Head of Office	Full powers Up to Rs. 10,000 in year
1.C.5	Usage)	Registrar	Full powers
1.C.6	contingencies.	Registrar Head of Academic Department/ Head of Office	Full Powers Up to Rs. 10,000 in year
1 <u>C 7</u> 1 C 8	Payment of Rent, Rates and Taxes, Electricity and Water charges.	Registrar Registrar	Full powers Full powers
I.C .9	Sanction expenditure for refreshment served to members of meeting /conferences/ committee.	Registrar Head of Academic Department/ Head of Office	Full powers Up to Rs. 20,000 in year

Appendix 2.A: List of items under Recurring Contingent Expenditure

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(For 3.2 University Administration)

New Sr. No.	Description	Authority competence exercise the port	Extent of Delegation
2.A.1	Sanction expenditure on redeployment of personnel, machinery and other assets rendered surplus from one place to another within the State.	Registrar	Full powers

Appendix 2.B: List of Items under Non Recurring Contingent Expenditure

(For 3.2 Head of Academic Department)

Sr. No.	Description	Authority competent to exercise the powers	Extent of Delegation
1	3 .	4	5
2.B.1 Sanction expenditure of organization of workshops		(i) VC	Full Power
seminars, conferences, exhibitions, trainings, fairs, campaign camps & similar activities.	(i) Registrar	Up to Rs. 1 crore	
	campaign camps à similar activities.	Head of Academic Department/ Head of Office	Up to Rs. 20,000 in year
e.B.2	Sanction expenditure on advertisement charges.	Registrar	Full Power
	•	Head of Academic Department/ Head of Office	Up to Rs. 20,000 in year

Appendix 2.C: List of items under Recurring Contingent Expenditure (For 3.2 Head of Office)

● Sr. No.	Description	Authority competent to exercise the powers	Extent of Delegation
R .C. 1	Sanction expenditure for payment of rent to educational and other institutions for taking hall/furniture/ service for conducting examination.	Registrar	Full powers
2.C.2	Other charges eg. Petty items needed for day to day running of office cost of which does not exceed Rs 1000 per item.	Registrar	Full powers
C.3	Payment of Sales Tax/VAT, other taxes and duties as applicable on Government purchases.	Registrar	Full powers
C.4	To incur expenditure for State Festivals on Independence Day and Republic Day	Registrar	Full powers
C.5	Sanction non-recurring charges on account of shifting of telephone	Registrar	Full powers
C.6	Sanction reconnection charges for disconnected telephone	Registrar	Full powers

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Air Cooler

and rain coats

Paper Shredder

Binder, Laminator

Umbrellas, water proof caps

Stamp franking machine

Registrar

Registrar

Registrar

Registrar

Registrar

Registrar

New

Sr.

No.

Description

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	Telephone equipments including cordless phones	Registrar	Full powers	Full Powers	NA	_
-	Intercom equipment/ PABX	· · · · · · · · · · · · · · · · · · ·				
	Intercom equipment PABX	Registrar	Full powers	Full Powers	Full Powers	
		Head of Academic	NA	Up to Rs.		_
-		Department/ Head of Office		5,000 in year		
_	Electronic stencil cutters	Head of Office	Full Powers	Full Powers	NA	_
_	Dictaphones	Registrar	Full powers	Full Powers		_
	Fax Machines	Registrar	Full powers	Full Powers		_
	ł	Head of Academic	_		Full Powers	
		Department/ Head of Office	NA	Up to Rs.	Full Powers	-
_	Copiers t	Registrar		5,000 in year		
	1	registral	Full powers	Full Powers	Full Powers	-
		Head of Academic	+			
		Department/ Head of Office	NA	Up to Rs.	Full Powers	
-	Air-Conditioners			10,000 in year	•	
		Registrar	Full powers	Full Powers	Full Powers	-
	· ·	Head of Academic	NA	Up to Rs.	Full Powers	-
	Computer and Peripherals	Department/ Head of Office		20.000 in year		
	including Printers, Memory	Registrar	Full powers	Full Powers	Full Powers	-
	Space for Electronic Storage	Head of Academic	1	Up to Rs.	Full Powers	
	opace for crectronic storage	Department/ Head of Office		20,000 in year	Full Powers	
	Furniture in own and	Registrar	<u></u>			
	subordinate offices	· · · · ·	Full Powers	Full Powers	NA	-
		Head of Academic	NA	Up to Rs.	TNA	_
		Department/ Head of Office	[· · ·]	20,000 in year		
-	Cash Boxes	Registrar	Full Powers	NA	NA	
-	Type Writers	Registrar	Full Powers	Full Powers	NA	_
4	Clocks & Timepieces	Registrar	Full Powers	NA	NA	_
4	Tents and camp furniture	Registrar	Full Powers	Full Powers	NA	
1	LCD Projector, OHP, Film	Registrar	Full Powers	Full Powers		┛
1	Projectors, display monitors &	Head of Office	NA		NA	-
+	like items.			Full Powers		1
╉	Curtains and Furnishings	Registrar	Full Powers	Full Powers	NA	4
+	Water Cooler/ Purifiers	Registrar	Full Powers	Full Powers	Full Powers	┦
╀	Fire extinguishers	Registrar	Full Powers	Full Powers	Full Powers	┦
	Articles of dead stock including	Registrar	Full Powers	NA	Full Powers	1
l	survey appliances &				INA	
╀	instruments	<u> </u>				ł
l	Calculating, Punching and	Registrar	Full Powers	NA	NA	ł
┢	sorting machines	· · · · · · · · · · · · · · · · · · ·				L
┡	Bicycles for office	Registrar	Full Powers	Full Powers	NA	Ł
	Diaries and calendars, Books,	Registrar	Full Powers	NA		Ľ
ſ	publications and newspapers			, , , , , , , , , , , , , , , , , , ,	NA	l
	for officers, & maps and top		ł	·		Ĺ
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Appendix 2.C: List of items under Office Supplies and Equipment

Purchase

Extent of Delegation

Annual

Maintenance

Maintenance

& Repair

Authority competent to

exercise the powers